

in the matter of giving grants to the post-graduate departments of universities?

(b) Have Government drawn up priorities in the matter of eligibility of grants to post-graduate departments of universities, and if so, what are the priorities?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) A statement is laid on the Table of the House. [See Appendix VI, annexure No. 1(b)].

(b) No priorities have been drawn up.

Shri V. P. Nayar: May I know how these principles have been laid down, by whom they were laid down and also, if they were laid down by a Committee of experts, who constitute that committee?

Shri K. D. Malaviya: The Government ultimately are responsible for all the things mentioned by the hon. Member.

Shri V. P. Nayar: That is not what I wanted to know. I wanted to know whether these rules have been framed by a Committee of experts.

Shri K. D. Malaviya: The rules have been framed by the Government of India. But, there is the All India Council for Technical Education, and Central Advisory Board of Education which advises the Government on all matters and makes recommendations.

Shri V. P. Nayar: May I know whether there has been any request from the Travancore University for grant of money for post-graduate research?

ملستر آف ایجوکیشن ایڈ
 نیچرل رسورسز ایڈ سائنٹیفک ریسرچ
 (مولانا آزاد): جہاں تک مجھے یاد ہے
 کوئی ایسی درخواست ہمارے پاس
 نہیں آئی ہے۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): So far as I remember no such request has been received by us.]

Shri V. P. Nayar: May I know whether in the matter of giving priorities, grants for post-graduate studies in technical and technological subjects will be preferred to other subjects?

مولانا آزاد : سائنٹیفک اور
 تکنیکل سبجیکٹس -

[Maulana Azad: Scientific and technical subjects.]

BASIC EDUCATION

***848. Shri S. N. Das:** Will the Minister of Education be pleased to state:

(a) what were the important recommendations of the Committee on the productive aspect of Basic Education;

(b) which of these recommendations have been given effect to; and

(c) whether the implementation of these recommendations has led to any improvement in the direction of useful production?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) A statement is laid on the Table of the House. [See Appendix VI, annexure No. 2].

(b) The report of the Committee, together with the observations on it made by the Central Advisory Board of Education, at their 19th meeting in March 1952 has been communicated to all State Governments for necessary action.

(c) The implementation of the new approach suggested will require several years and it is not possible so soon to offer any opinion on its results.

Shri S. N. Das: May I know whether the report of this committee has been published and is available in the Library or was supplied to the various State Governments?

Shri K. D. Malaviya: It was not laid on the Table of the House.

Shri S. N. Das: May I know whether the Central Advisory Board of Education has considered the recommendations of this committee, and if so, what is their decision?

Shri K. D. Malaviya: Yes, Sir. The Board considered the recommendations and expressed the view that the element of craft work in basic education is of such educational importance and value that even if no economic considerations were involved, it is necessary to replace ordinary primary education by basic education, in a planned way.

Shri S. N. Das: With regard to part 2, item 1, it has been stated that the Committee has suggested a proper integration of post basic education with secondary and university education. I would like to know whether the Secondary Education Commission has been asked to consider this point also.

Shri K. D. Malaviya: All these questions will be considered by the Secondary Education Commission.

Shri T. N. Singh: Is it a fact that the Government have made certain grants for basic primary schools to various States, and may I know whether the States have been able to avail of these grants?

Shri K. D. Malaviya: This question refers to the aid that is to be given for post-graduate studies and researches.

An Hon. Member: No, this is the next one. This refers to basic education.

Shri K. D. Malaviya: I am sorry Sir, you have rightly corrected me. But it is besides the point.

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मन्स्टर ऑफ़ एज्युकेशन اینڈ نیचरल

रिसोर्स इनड सॉल्टिफिक रिसर्च (मोलाना

आज़ाद): क्या आरिबल मمبر इना सोल
 दोहोराहें कें ?

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Would the hon. Member repeat his question?]

श्री टी० एन० सिंह : में नो यह सवाल पूछा था कि क्या बेसिक प्राइमरी स्कूलों के लिये स्टेट्स को गवर्नमेंट की तरफ से कोई खास इमदाद या ग्रांट दी गयी है ।

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मोलाना आज़ाद - पान्च बर्स की
प्लानिंग अस्किम में एक रत्न रकम दी गयी
है वऱे मख्तलफ अस्किमों को दी जानैगी
भशरुपीक वऱे इना हसे दिने के लेने
तयार हों

[Maulana Azad: An amount has been earmarked for this purpose in the Five-Year Plan. It would be allotted to the different States provided they are prepared to make their contributions.]

श्री टी० एन० सिंह : क्या यह ठीक है कि जो शर्तें यहां से रखी गयी हैं उसके कारण कुछ बड़ी स्टेटें, जिन में य० पी० भी शामिल है, इस ग्रांट से फायदा उठाने में महरूम रही हैं ?

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मोलाना आज़ाद - गवर्नमेंट अंस की कोठी
वजह नहिन दिक्ती - हम ने जो शर्तें
रक्की हें वऱे इने के जो अस्तिम ७०
फी सदी इना हसे पूरा करने के लेने
तयार हऱे ३० फीसदी सिन्ट्रल गवर्नमेंट
असे दिक्ती - में समज्हेता हऱे इने
नहयत ही मनासब तस्सिम हऱे -

[Maulana Azad: The Government are of the opinion that there is no reason for drawing any such conclusion. What we have provided is that any State which is prepared to subscribe seventy per cent. of the total amount would receive the remaining thirty per cent. from the Central Government. And I think this is a fair allocation.]

Shrimati Khongmen: May I know, Sir, how many basic schools have so far reached a self-supporting state?

Shri K. D. Malaviya: Basic School training is still in a very preliminary stage, Sir.

श्री मनुमनबाला : कौन कौन सी स्टेट्स हैं जिन्होंने ७० फ्री सदी देना मंजूर कर लिया है ?

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मोलाना आज़ाद - १८ अप्रिल को एक
कान्फरेन्स बलौ गयी है - अंस में
अस्तिम मन्स्टरों से कन्ट्रोल हुक्की -
पेहर इने मेलुम हु सुके गऱे सरदस्त कऱे
कऱे अस्तिम अस्के लेने तयार हऱे -

[Maulana Azad: A Conference has been convened on 18th April. The matter would be discussed with the State Ministers. After that we would be able to know which of the States are willing to accept it for the present.]

CRIMINAL CASE AGAINST A CONTRACTORS' FIRM OF CALCUTTA

*849, **Shri Gidwani:** (a) Will the Minister of Home Affairs be pleased to state whether it is a fact that a criminal case on a charge of criminal conspiracy and cheating the Government in respect of Rs. 1,30,000 was filed against Messrs. S. N. Guha and P. C. Guha, a contractors' firm of Calcutta